

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. M.A. 111 of 1998  
O.A. 888 of 1997

Date of Order : 1.5.1998

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

DR. S. L. CHANDAR

Vs.

UNION OF INDIA & ORS.  
(I.C.A.R.)

For the applicant : Mr. S. P. Bhattacharyya, counsel.

For the respondents: Mrs. Uma Sanyal, counsel.

ORDER

Heard ld. counsel for both the parties over an application for formal correction of the cause title where it is mentioned that the correct designation should be Secretary, Department of Agriculture Research & Education instead of Secretary, Ministry of Agriculture, as mentioned in the cause title in the O.A.

2. The prayer for correction of the cause title is allowed. The cause title be corrected accordingly.
3. The O.A. is admitted for hearing. Respondents are directed to file reply within four weeks from today.

(D. Purkayastha)  
Judicial Member